

AN APPLICATION :

Under Section 19 of the Administrative Tribunals Act, 1985.

BETWEEN

NIKHIL KUMAR BAIDYA,
Son of Late Nirode Bihari Baidya,
Working as Jr. Works Manager (T), Electric Maintenance,
under control of AWM Civil,
residing at Natun Pally, SB Road, P.O. Bengal Enamel,
District – 24-Parganas (North),
P.S. Noapara, PIN : 743122.

.....Petitioner/Applicant

AND

1. Union of India through the
Secretary, Ministry of Defence,
Govt. of India, South Block,
New Delhi – 110011.
2. Chairman / Director General,
Ordnance Factory Board,
10A, S.K.Bose Road, Kolkata-700001.
3. General Manager,
Rifle Factory, Ishapore,
P.O. Ishapore, Nawabganj,
Distt. North 24-Parganas,
PIN : 743144.

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Nikhil Kr. Baidya

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4. Additional General Manager (Administration),
Rifle Factory, Ishapore,
P.O. Ishapore, Nawabganj,
Distt. North 24-Parganas,
PIN : 743144.
5. Joint General Manager,
Rifle Factory, Ishapore,
P.O. Ishapore, Nawabganj,
Distt. North 24-Parganas,
PIN : 743144.
6. Assistant Works Manager Civil,
Electric Maintenance,
Rifle Factory, Ishapore,
P.O. Ishapore, Nawabganj,
Distt. North 24-Parganas,
PIN : 743144.

.....Respondents.

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No. O.A. 350/01622/2016

Date of order: 28.4.2017

Present : Hon'ble Mr. A.K. Patnaik, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the Applicant : Mr. B.R. Das, Counsel
Mr. S. Bhattacharya, Counsel

For the Respondents : None

O R D E R (Oral)

A.K. Patnaik, Judicial Member:

Heard Mr. B.R. Das along with Mr. S. Bhattacharya, Ld. Counsel
appearing for the applicant.

2. Mr. Das fairly submitted that though the order of compulsory
retirement was imposed on the applicant but subsequently it has been
recalled so there is nothing for adjudication in the present O.A.

3. Accordingly, the O.A. is disposed of as infructuous.

(Jaya Das Gupta)
Administrative Member

(A.K. Patnaik)
Judicial Member

SP